

[Print](#)**Defective Case Register from 2024-11-14 to 2024-11-14**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/47548/2024	SUJATA JENA	2024-11-14	Synopsis and List of dates not sign by the filing advocate.
2	D-BLAPL/34080/2024	BISHNU PRASAD PRADHAN	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-BLAPL/34177/2024	KASHINATH PATTANAİK	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-WP(C)/47807/2024	PRASANT PARIDA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-WP(C)/47584/2024	HEMANTA KUMAR RATSINGH	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis,date chart not correctly page marked, name of petitioner not correctly furnished in the date chart ,Rule 8 of the OHC(PIL) Rule not complied
6	D-ABLAPL/34225/2024	ARUN KUMAR BEHERA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-CRLLP/34144/2024	PARTHA SARATHI NAYAK, A.G.A	2024-11-14	1.Copy of Trial Court Judgement / Order Filed,but incomplete one.
8	D-MACA/47718/2024	ADAM ALI KHAN	2024-11-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 97 days
9	D-WP(C)/47634/2024	RASHMI KANTA ACHARYA	2024-11-14	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-BLAPL/34198/2024	BYOMOKESH SAHOO	2024-11-14	As per Rejection order The name of Court not correctly furnished in Cause Title, Petition para-1 and Prayer.
11	D-BLAPL/34313/2024	BHABANI SANKAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-WP(C)/47534/2024	SUKANTA KUMAR NAYAK (2)	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	D-CONTC/46036/2024	ADV.	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Correct Code Not Furnished
14	D-WP(C)/47812/2024	BIKRAM CHANDRA GHADEI	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

15	D-ABLAPL/34117/2024	MANAS KUMAR CHAND	2024-11-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-1 not neat.G.R.Case no not furnished.
16	D-ABLAPL/34156/2024	SURYAKANTA DWIBEDI	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-WP(C)/47679/2024	PRASANNA KUMAR SAHOO	2024-11-14	Page no 29 not legible .
18	D-BLAPL/34281/2024	PRAKASH CHANDRA DASH	2024-11-14	Informant should not be mentioned as opp. party as per standing odrder no.3 of 2024 dtd 9.7.2024.
19	D-ABLAPL/34304/2024	PURNA CHANDRA MOHARANA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D-ABLAPL/34253/2024	PABITRA KUMAR NAYAK	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-WP(C)/47653/2024	PRABHAT KUMAR PRAHARAJ	2024-11-14	1The name of opp.parties not mentioned in vakaltnama.2.A.fee of Rs.1.10p not paid on c.copy of Annexure-3.3.Opp.party No.1 in court below has not been made party to this writ petition.
22	D-ABLAPL/34209/2024	DEVASHIS PANDA	2024-11-14	.Subject Code incorrectly Mentioned
23	D-CMP/47713/2024	BINAYAK MOHAPATRA	2024-11-14	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Certified copy of annexure -6 not filed but xerox attested copy of same is filed .
24	D-WP(C)/47684/2024	SARAT CHANDRA MEKAP	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-ABLAPL/34143/2024	OM PRAKASH SARAN	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-WP(C)/47621/2024	SATYA RANJAN MOHAPATRA	2024-11-14	1.The name of opp.parties in index,synopsis,date charts and affidavit not correctly furnished.2.Copy of R.P. Case No.152 of 2015 not filed.3.Serial numbers of opp.parties after opp.party No.8 not correctly mentioned.
27	D-CONTC/47500/2024	SUKANTA KUMAR NAYAK	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-BLAPL/34133/2024	SURENDRA KUMAR BISWAL	2024-11-14	Index not properly page marked.
29	D-ABLAPL/34210/2024	JYOTIRMAYA SAHOO	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				page no. 7 not neatly legible.
30	D-CRLMC/33857/2024	MANAS KUMAR CHAND	2024-11-14	1.This case related to Sexual Offence the name of victim father and address (op no.2) deleted from the petition as per the standing order 3 / 2024 and Put for SR thereafter
31	D-MATA/47662/2024	MANOJ KUMAR PATI	2024-11-14	1. Period of Delay 60 days
32	D-WP(C)/47674/2024	KUNAL KUMAR SWAIN	2024-11-14	.Receipt Showing Serv.copy To School and Mass Education not Filed.
33	D-ABLAPL/34248/2024	AMIYA KUMAR TARAI	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not partial neat.
34	D-BLAPL/34141/2024	DEBA KUMAR RATH	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-ABLAPL/34222/2024	PRATAP KUMAR RAY	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-WP(C)/47708/2024	KUNAL KUMAR SWAIN	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Hologram of Rs.50/- not affixed in V.nama.
37	D-WP(C)/47698/2024	SAROJA KANTA SAMAL	2024-11-14	1.paragraphs as per the petition not correctly furnished in declaration of the affidavit.2.Representation dated 18.06.2024 mentioned in Annex-18 does not tally with the Index and averments-23 of the petition
38	D-BLAPL/34265/2024	DIPTI RANJAN BHOKTA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page no.10 not neat.
39	D-WP(C)/47530/2024	SUSANTA KUMAR NAYAK	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WP(C)/47725/2024	SAROJ KUMAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
41	D-BLAPL/34280/2024	TUKUNA KUMAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Rejection order in G.R.No.495 of 2023 under Annexure-2 not tally with petition.2.The Counsel for the petitioner not signed on the Index,Synopsis and Events and Date chart.3. As per Notification dated 12.11.2024 copy of F.I.R.not filed.

42	D-BLAPL/34160/2024	ASIT KUMAR JENA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/47810/2024	BIJAYA KUMAR SAHOO	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no 13,14 and 19 not neat and legible.
44	D-WP(C)/47694/2024	SUBRATA PANDA	2024-11-14	28-PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER Page No. 9 is not neat.
45	D-CONTC/47575/2024	ADV.	2024-11-14	20-VERNACULAR CERTIFICATE NOT FURNISHED.
46	D-WP(C)/47744/2024	GHANASHYAM NAMTOAR	2024-11-14	1.Petitioner not signed in the Vakalatnama.
47	D-RVWPET/47731/2024	UMESH CHANDRA MOHANTY	2024-11-14	1.Period of Delay 17 days delay 2.Page 28 is omitted.
48	D-WP(C)/46293/2024	ANIL KUMAR DAS	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNEXURES 1 to 9 not attested true copies .
49	D-WP(C)/47816/2024	SAROJ KUMAR PADHI	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Legible copy of page-12 and 40 to be filed.
50	D-CONTC/47577/2024	ADV.	2024-11-14	20-VERNACULAR CERTIFICATE NOT FURNISHED.
51	D-BLAPL/34290/2024	SURYA KANTA PRADHAN	2024-11-14	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be registered as CRLA.
52	D-ABLAPL/34219/2024	MANOJ KUMAR PANDA	2024-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Occupation of the deponent on affidavit not furnished.2. Welfare fee of Rs.50/- not paid on V.nama.3.L.A.A.fee of Rs.10/- not paid on V.nama.
53	D-CMP/47532/2024	AMBIKA PRASAD MISHRA	2024-11-14	Age of opposite parties3 and 4 not furnished in c .m p petition and in index in place of c .m .p it is mentioned w .p(c) .
54	D-WP(C)/47828/2024	JYOTIRMAY GUPTA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-BLAPL/34300/2024	RABINDRA NATH PANDA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.10 neat .
56	D-CMP/47545/2024	AMIYA KUMAR MISHRA	2024-11-14	3-AUTHENTICATION FEE IS DEFICIENT. 1 . As per plaint filed , name of defendant no .10 is deleted but in c .m .p her name arrayed as o.p no .14 . 2 .Written statement under annexure -2 filed by defendants but in index and book mark it is mentioned , filed by petitioners and defendants . 3 . Authentication fees payable on annexure - 5 is 11/ paid 10 / d D .A .F of Rs .1.00 to be paid ,Rs .6.60 to be paid on annexure -6 paid 2 .00 ,deficit A FEES of Rs .4.60 to be paid .
57	D-WP(C)/47541/2024	BISWARANJAN MAHARATHA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.In index Writ petition,synopsis,date of events not properly arranged.2.Age and Fathers name of opposite party no 6 and 7 not mentioned in the cause title of the petition.3.Date mentioned in Annexure-1 not tally with averment of the writ petition,book mark index and index of the writ petition.4. page no 35 not neat.
58	D-WP(C)/47573/2024	TUSHAR KANTA NAYAK	2024-11-14	The name of the opposite party not furnished in the vakalatnama
59	D-WP(C)/47033/2024	GOPAL KRUSHNA NANDA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-ABLAPL/34196/2024	JUGALA KISHORE PANDA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-BLAPL/34136/2024	OM PRAKASH SARAN	2024-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Notarial Fee of Rs.30/- not paid on the affidavit.
62	D-WP(C)/47228/2024	PRAFULLA KUMAR MOHAPATRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-BLAPL/34232/2024	LAMBODOR ACHARI	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per FIR, date not correctly reflected in date of event.
64	D-BLAPL/33007/2024	DEEPAK RANJAN PARIDA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Mobile Nos.of all the signing Advocates not furnished.2.Paragraphs in the declaration left blank.3.Not properly page marked in the Index and in the Petition.4.Copy of the F.I.R under Annexure-1 not filed.5.G.R. Case pending in

				the court not correctly stated in Page-1 of the petition.
65	D-WP(C)/47592/2024	KARUNAKAR GAYA	2024-11-14	.Subject Code incorrectly Mentioned
66	D-WP(C)/47032/2024	SANJIB KUMAR RATH	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-CRLMC/33844/2024	PRASANNA KUMAR NAYAK 1	2024-11-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Certified copy of annex-1 not filed.
68	D-WP(C)/47714/2024	SABYASACHI MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-BLAPL/34218/2024	KABI RANJAN MOHANTY	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Honble Court not tally with rejection order and cause title.Name of the adv not mentioned capital letter and without enrollment number.
70	D-ABLAPL/34173/2024	ABINASH NAYAK	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-WP(C)/47547/2024	BIBHU PRASAD PANDA	2024-11-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date mentioned in Annexure-1 not tally with averment of the writ petition,book marks index and index of the writ petition
72	D-CONTC/47519/2024	ACHYUTANANDA PATTANAİK	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-CRLMC/33856/2024	MANAS KUMAR CHAND	2024-11-14	1. Copy of the charge sheet to be filed
74	D-WP(C)/47347/2024	NIRMAL RANJAN ROUSTRAY	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-WP(C)/47543/2024	SAPAN KUMAR PAL	2024-11-14	The petitioner Who is a lady has been described as S/o late Rama Chandra Khilar mentioned in cause title and Affidavit.
76	D-WP(C)/47704/2024	KRISHNA CHANDRA SAHU	2024-11-14	1.Page Nos. 55 and 56 not legible.
77	D-WP(C)/47737/2024	DIPTI RANJAN MOHAPATRA	2024-11-14	1.Page Nos. 15 to 19 are not Legible.
78	D-ABLAPL/34254/2024	PRAJIT KUMAR PRADHAN	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-ABLAPL/34228/2024	AMITAV TRIPATHY	2024-11-14	1. Page no9 not neat and legible.
80	D-CRLA/32293/2024	PABITRA KUMAR NAYAK	2024-11-14	1. Code Wrongly indicated 2.The name of the victim/informant be deleted in page no.4, 3. Reference certificate not furnished
81	D-WP(C)/47615/2024	PITAMBAR PANDA	2024-11-14	1.Date mentioned in Annexure-8 does not tally with averment of writ petition,book marks index and index of writ petition.2.Synopsis

				and date charts are not alphabetically paginated
82	D-ABLAPL/34277/2024	AMLAN SHAKTI PAUL	2024-11-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 and 14 not neat.
83	D-ABLAPL/34149/2024	BYOMAKESH TRIPATHY	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. P.S number not mentioned in the cause title.
84	D-WP(C)/47710/2024	AJAYA KUMAR PRADHAN	2024-11-14	1.Occupation of the deponent not furnished in the affidavit.2.Copy of application dtd.02.02.2024 mentioned in averments-9 and Annex-5 of the petition does not tally with the Index and book marked Index.
85	D-ABLAPL/34282/2024	SOUMYA RANJAN DAS	2024-11-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 11 and 12 not neat.
86	D-CRLA/32378/2024	SAMVIT MOHANTY	2024-11-14	1.Code Wrongly indicated 1-Date of impugned judgement, case no. and P.S.Case no. wrongly mentioned in prayer portion,2-Trial court case no. wrongly mentioned in prayer portion in affidavit in I.A.2739/2024
87	D-BLAPL/34307/2024	PRATAP CHANDRA MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page nos.9,10,13 ,14 not neat and legible.
88	D-WP(C)/47550/2024	AMIT PRASAD BOSE	2024-11-14	1.Date mentioned under Annexure-1 not tally with averment of the writ petition.
89	D-WP(C)/47736/2024	SAROJ KUMAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-CRLMC/33831/2024	S.S.RAY (2)	2024-11-14	1. PS case number not correctly furnished at page no.4.
91	D-ABLAPL/34207/2024	JYOTIRMAYA SAHOO	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-WP(C)/47690/2024	SUBRATA PANDA	2024-11-14	1.Annex-4 at page no.14 is to be exhibited as Annex-5.
93	D-WP(C)/47693/2024	RAJENDRA KUMAR PRADHAN	2024-11-14	1.Averments-9 in Annex-3 at page no.7 of the petition is to be exhibited as Annex- 4.
94	D-CRLMC/33855/2024	MANAS KUMAR CHAND	2024-11-14	1. 2(b)CC case number not correctly furnished in para no.1.
95	D-WP(C)/47795/2024	BIJAYA KUMAR BEHERA 1	2024-11-14	.Subject Code incorrectly Mentioned
96	D-ABLAPL/34200/2024	BISWABHUSAN DAS	2024-11-14	As per standing or . no. 3 dtd. 9-7-2024 , name of the prosecutrix / Informant shall not be reflected in the petition.Then S.R. will be made.
97	D-ABLAPL/34306/2024	MANAS KUMAR CHAND	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page nos 9,11,13 , 15 not legible.G.R.Case no not furnished.
98	D-CRLMC/33585/2024	GOPAL PRASAD JENA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Neat and legible copy of Page nos.32 and 35 to be filed. 2. HBAWF Fee Rs.50/- to be paid.
99	D-CRLMC/33865/2024	JUGALA KISHORE PANDA	2024-11-14	1. Copy of charge sheet to be filed.
100	D-WP(C)/47589/2024	DAYANANDA MOHAPATRA	2024-11-14	Legible copy of page-19 to be filed.
101	D-WP(C)/47703/2024	PRASANNA KUMAR MISRA	2024-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Declaration in affidavit not furnished.
102	D-RVWPET/47607/2024	UMESH CHANDRA MOHANTY	2024-11-14	Review may stick to one prayer and page no 24 and 32 may be replaced since scored through
103	D-WP(C)/47222/2024		2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-RVWPET/47730/2024	UMESH CHANDRA MOHANTY	2024-11-14	1.Period of Delay 23 days 2.Page no 22 may be replaced since scored through and vakalatnama is reversed
105	D-BLAPL/34135/2024	BIKRAM CHANDRA GHADAI	2024-11-14	Date of order under Annexure-2 does not tally with the Index.
106	D-RSA/47649/2024	DEBABRATA DASH	2024-11-14	1.Court Fee Of Rs.750/. is payable, not paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 1.10 not paid. Decree Rs. 4.50 not paid. (b) Appellate Court Judgement Rs. 1.10 not paid. Decree Rs. 4.50 not paid. 3.Court fee payable not furnished.
107	D-BLAPL/34171/2024	S.S.RAY (2)	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Honble Court not tally with Rejection order and cause title.
108	D-RVWPET/47600/2024	UMESH CHANDRA MOHANTY	2024-11-14	Review petition may stick to one prayer and page no 24 may be replaced since scored through
109	D-ABLAPL/34146/2024	SAUMYA RANJAN PRADHAN	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-RSA/47786/2024	NIRANJAN PANDA	2024-11-14	1.Deficit court fee of Rs. 4178.25 not paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2.20 not paid.

				Decree Rs. 4.50 not paid. (b) Appellate Court Judgement Rs. 2.20 not paid
111	D-MACA/47699/2024	ANUPAM DASH	2024-11-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 26 days 2.D.C.F. of Rs 7688/ to be paid
112	D-ABLAPL/34172/2024	PRAFULLA KUMAR KAR	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.17 not neat and complete.
113	D-ABLAPL/34164/2024	ASHOK KUMAR SAHOO	2024-11-14	14-NOT PROPERLY INDEXED.
114	D-ABLAPL/34208/2024	JYOTIRMAYA SAHOO	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-CONTC/47489/2024	ADV.	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-WP(C)/47732/2024	ALOK KUMAR PANDA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-WP(C)/47723/2024	SAROJ KUMAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D-WP(C)/47729/2024	SHASHI BHUSAN JENA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D-WP(C)/47728/2024	DIPTI RANJAN MOHAPATRA	2024-11-14	1.Page Nos. 18 to 22 are not Legible.
120	D-WP(C)/46509/2024	SHASHI BHUSAN JENA	2024-11-14	Age of the petitioner no 8 not mentioned
121	D-BLAPL/34161/2024	RAJESH KUMAR MAHAPATRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D-WP(C)/47651/2024	AUROVINDA MOHANTY	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-CRLMC/33892/2024	ANIRUDHA DAS	2024-11-14	1. FIR copy to be filed. 2. Name of the Lower court not correctly furnished in para no.7,prayer petition and I.A. petition. 3. G.R. case number not correctly mentioned in prayer of petition and I.A. petition.
124	D-RVWPET/47733/2024	UMESH CHANDRA MOHANTY	2024-11-14	1. Period of Delay 16 days 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3.00 paise not paid
125	D-CONTC/47487/2024	ADV.	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NOS. 10 and 11 NOT NEAT and LEGIBLE
126	D-ABLAPL/34279/2024	PANCHANAN PANIGRAHI	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 6 and 7 not neat.
127	D-ABLAPL/34234/2024	PRASANTA KUMAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished in the petition.2.Page nos.7 to 14 not neat and legible.
128	D-BLAPL/34185/2024	MANORANJAN DAS	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D-BLAPL/34247/2024	BISWARANJAN DALAI	2024-11-14	As per FIRS .detail date of disp. not reflected in reference certificate.
130	D-BLAPL/34157/2024	TRILOCHAN DASH	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-ARBP/47808/2024	BUDHA BINAYA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Court Fee Of Rs. 500/. not paid.
132	D-ABLAPL/34310/2024	RAMAKANTA PRADHAN	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D-BLAPL/34287/2024	BHARAT BHUSAN ROUTRAY	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat.
134	D-BLAPL/34299/2024	JAYANTI NAIK	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per rejection order, name of the court not correct in cause title. 2.Annex.2 not marked in para .4 of petition.
135	D-MACA/47655/2024	RIMJHIMBALA PATI	2024-11-14	16-PETITION/APPEAL NOT IN TIME Period of Delay 39 days
136	D-ABLAPL/34264/2024	DEEPAK KU SAHOO	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the Adv not mentioned capital letter in the v.nama.
137	D-ABLAPL/34255/2024	SANDIPANI NAYAK	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
138	D-ABLAPL/34283/2024	PANCHANAN PANIGRAHI	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.6 not neat.
139	D-WP(C)/47656/2024	DR. BINODA KUMAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
140	D-RVWPET/47735/2024	UMESH CHANDRA MOHANTY	2024-11-14	Place after filing of C .copy of impugned order
141	D-WP(C)/47611/2024	AMIT KUMAR NATH	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
142	D-WP(C)/47707/2024	KRISHNA CHANDRA SAHU	2024-11-14	1.Dated 17.02.2018 mentioned in Annex-4 does not tally with Index and averments-9 of the petition.2.page nos. 27,55 and 56 not legible
143	D-WP(C)/47695/2024	SAROJ KUMAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 17 is not neat.
144	D-BLAPL/34294/2024	SARAT KUMAR JENA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-BLAPL/34260/2024	DEEPANJALI SAHU	2024-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Occupation of the deponent on affidavit not furnished.2.Name of the petitioner on affidavit not tally with cause title.3.Paragraph no.not correctly furnished on declaration.4. Authorization to swear affidavit on behalf of other petitioner not furnished
146	D-WP(C)/47740/2024	GOPAL CHARAN MOHANTY	2024-11-14	1. Petitioner not signed in the Vakalatnama.
147	D-BLAPL/34147/2024	SAROJ RANJAN SUBUDHI	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
148	D-BLAPL/34245/2024	BISWARANJAN DALAI	2024-11-14	1. As per FIRS. detail date of disp. not reflected in reference certificate.2 Date of rejection order not reflected in date chart.
149	D-WP(C)/47799/2024	AKSHAYA KUMAR PANDEY	2024-11-14	.Receipt Showing Serv.copy To School and Mass Education not Filed.
150	D-BLAPL/34014/2024	MALAYA KUMAR SWAIN	2024-11-14	page no 21 not marked.

151	D-MACA/47724/2024	ADAM ALI KHAN	2024-11-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
152	D-RVWPET/47608/2024	UMESH CHANDRA MOHANTY	2024-11-14	Review petition may stick to one prayer and page no 24 may be replaced since scored through
153	D-ABLAPL/34220/2024	MANAS RANJAN BEHERA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-WP(C)/47688/2024	SUBAS CHANDRA DAS	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-ABLAPL/34115/2024	AMLAN SHAKTI PAUL	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not partial neat.
156	D-MACA/47687/2024	ANUPAM DASH	2024-11-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 52 days 2.D.C.F. of Rs31,634/ to be paid.
157	D-BLAPL/34224/2024	PRADEEP KUMAR DAS	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
158	D-ABLAPL/34284/2024	AKSHAYA KUMAR SAHOO	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
159	D-BLAPL/34213/2024	JYOTIRMAYA SAHOO	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
160	D-WP(C)/47691/2024	DILIP KUMAR SAHU	2024-11-14	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Memo No.768 dated 25/06/2019 in averments-7 of the petition does not tally with the Index and book marked Index.2.Page no.20 not neat and legible.
161	D-BLAPL/34176/2024	SATYABRATA MOHANTY (1)	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Petition not correctly addressed to Honorable Court
162	D-BLAPL/34270/2024	SK. ZAFARULLA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
163	D-BLAPL/34180/2024	AMULYA RATNA PANDA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-CMP/47597/2024	GOPINATH MISHRA	2024-11-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER.

				Status of parties in court below be furnished, (ii)Petitioner no.5 executed in v.nama differently.
165	D-BLAPL/34267/2024	SANTOSH KUMAR SAMANTARAY	2024-11-14	1. As per rejection order under Annexure-2 in Spl.G.R.No.29/24 not mentioned in the cause title.
166	D-WP(C)/47721/2024	AJIT CH MOHAPATRA	2024-11-14	.Subject Code Not Furnished .
167	D-WP(C)/47706/2024	KRISHNA CHANDRA SAHU	2024-11-14	1.Page nos. 27 and 56 not legible
168	D-WP(C)/47612/2024	PRABODHA CHANDRA NAYAK	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-WP(C)/47705/2024	KRISHNA CHANDRA SAHU	2024-11-14	1.Dated 17.02.2018 mentioned in Annex-4 does not tally with Index and averments-9 of the petition.page nos. 27 and 56 not legible
170	D-FAO/47950/2024	AKASH KUMAR BORAL	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code NOT INDICATED IN CAUSE TITLE
171	D-ABLAPL/34288/2024	PANCHANAN PANIGRAHI	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-WP(C)/47652/2024	DEBABRATA DASH	2024-11-14	I.A. is not page marked.2.Synopsis and date charts are not alphabetically page marked
173	D-WP(C)/47627/2024	DINESH KUMAR PANDA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D-WP(C)/47680/2024	SAMEER KUMAR DAS	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 66 not available
175	D-CRLMC/32904/2024	SARAT KUMAR RAYAGURU	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Name and address not furnished on deponent no.4 to 6 in V. nama.
176	D-CRLMC/33868/2024	RAJENDRA NARAYAN ROUT	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Certified copy of annex-1 not filed.
177	D-BLAPL/34178/2024	SANDEEP RAJ PANDA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

178	D-ABLAPL/34230/2024	AMITAV TRIPATHY	2024-11-14	1 P.S.Case No.34 dated 03.03.2019 under Annexure-1 not tally with Synopsis.
179	D-CRLMC/33876/2024	AMULYA RATNA PANDA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Copy of charge sheet to be filed. 2. In affidavit sl.no.2 not correctly furnished.
180	D-WP(C)/47802/2024	BHAGABAN MOHANTY	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-BLAPL/34272/2024	AMLAN SHAKTI PAUL	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.9,10 , 11 not neat and legible.
182	D-MACA/47678/2024	ANUPAM DASH	2024-11-14	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.D.C.F. of Rs1537 /- to be paid.
183	D-MATA/47879/2024	PRAVAT KUMAR MOHANTY	2024-11-14	16-PETITION/APPEAL NOT IN TIME Period of Delay 01 day 2.Cause Title Not correctly addressed, (ii)age of parties be reconciled as per lower court judgement.
184	D-BLAPL/34309/2024	LAMBODOR ACHARI	2024-11-14	1.P.S.Case No.223 dated 07.07.2023 under Annexre-1 not tally with Synopsis.
185	D-ABLAPL/34297/2024	SARAT KUMAR JENA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.10 not neat and legible.2 C.T.Case No.249 of 2020 on cause title not tally with para-3 of the petition.
186	D-BLAPL/34271/2024	AMLAN SHAKTI PAUL	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-WP(C)/47697/2024	SAROJ KUMAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure No mentioned in paragraph No 9 does not tally with the index. 2. Annexure 05 is not attested.
188	D-ABLAPL/34311/2024	RAGHUNATH DASMOHAPATRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 16 not neatly legible.
189	D-CRLMC/33850/2024	MANAS KUMAR CHAND	2024-11-14	1. Copy of the charge sheet to be filed
190	D-WP(C)/47781/2024	LAXMINARAYAN RAYATSINGH	2024-11-14	1.Paragraphs of writ petition are not correctly numbered.2..Enrollment numbers and mobile numbers of all the counsel in vakaltnama are not furnished.
191	D-CRLMP/33874/2024	BYOMAKESH TRIPATHY	2024-11-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 21 NOT LEGIBLE

192	D-WP(C)/47551/2024	BIBHU PRASAD PANDA	2024-11-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Date mentioned under Annexure-1 not tally with index and Book marks index.
193	D-CRLMP/33784/2024	SUJIT KUMAR SAHU	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
194	D-WP(C)/47722/2024	SAROJ KUMAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-WP(C)/47620/2024	AMIYA KUMAR MISHRA -2	2024-11-14	Enrollment numbers of all the counsel in vakaltnama not furnished.
196	D-ABLAPL/34302/2024	PRAFULLA KUMAR BISWAL	2024-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished in the petition.2.Name of the deponent on affidavit not tally with declaration and Solemnly affirmation para.3.Paragraph no. not correctly furnished on declaration
197	D-ABLAPL/34243/2024	BAIJAYANTI MOHANTY	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-FAO/47631/2024	JAYANT KUMAR RATH(SR. ADV.)	2024-11-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
199	D-WP(C)/47821/2024	DHARMENDRA SETHY	2024-11-14	Copy not served on S.C.(Transport)
200	D-WP(C)/47579/2024	SURESH CH. PRADHAN	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D-CMP/47604/2024	SURESH CHANDRA PRADHAN	2024-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Petitioner no1 and 3 not sworn affidavit . 2 .L .A .A feesof Rs .10/ and H .C B .A welfare fund fes of R S .50 / NOT PAID . 3 .Adv clerck welfare fund fees of Rs . 2/ not paid .
202	D-ABLAPL/34292/2024	ASISH RANJAN SAMAL	2024-11-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 8 and 9 not partially not neat and page not marked in annex.1 ,as per index.

203	D-ABLAPL/34211/2024	DEVASHIS PANDA	2024-11-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of the deponent on affidavit not tally with Solemnly affirmation para.
204	D-WP(C)/47229/2024	MADAN MOHAN DAS	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Sunil Kumar Das, the petitioner No.20 has not executed vakaltnamam.2.I.A.is not page marked.2.Age of petitioner No.132 is not mentioned
205	D-WP(C)/47593/2024	BAIDHAR SAHOO	2024-11-14	synopsis and date charts are not alphabetically paginated and also not marked in index
206	D-WP(C)/47820/2024	SIDHARTHA DAS	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Subject Code incorrectly Mentioned
207	D-CONTC/47517/2024	ACHYUTANANDA PATTANAIK	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-WP(C)/47696/2024	BIBHU PRASAD TRIPATHY	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D-RVWPET/47599/2024	UMESH CHANDRA MOHANTY	2024-11-14	Review Petition may stick to one Prayer and page no 32 may be replaced since scored through
210	D-CONTC/46033/2024	ADV.	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
211	D-BLAPL/34112/2024	AMLAN SHAKTI PAUL	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
212	D-CONTC/46057/2024	SUHANT KUMAR MISHRA	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
213	D-WP(C)/47811/2024	SUBAS CHANDRA DAS	2024-11-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
214	D-CRLMC/33821/2024	SURYASNATA MOHAPATRA	2024-11-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of order not correctly furnished in cause title and I.A. petition. 2. Name of the PS and PS case number not furnished in the petition.
215	D-WP(C)/47665/2024	KUNAL KUMAR SWAIN	2024-11-14	.Receipt Showing Serv.copy To School and Mass Education not Filed.
216	D-TRP(C)/47939/2024	BYOMOKESH SAHOO	2024-11-14	Page no 32 not legible

217	D-CRLMC/33887/2024	AMULYA RATNA PANDA	2024-11-14	1. Fathers name not correctly furnished in affidavit. 2. Annexure not correctly mentioned at page no.5
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DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 14-11-2024 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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